

**SHRI GOVIND BALLABH PANT:** I wonder if the High Courts of Bombay, Madras and other places are not important but I recognise that Mr. Bhupesh Gupta perhaps resides in Calcutta.

**SHRI BHUPESH GUPTA:** They are also important. It depends on the number of cases.

**SHRI T. S. PATTABIRAMAN:** May I know whether any representation has been received by the Home Minister or the Law Ministry from any Chief Justice of any High Court that the increase in working days has resulted in lack of time to write judgments?

**SHRI GOVIND BALLABH PANT:** The High Courts work for five days in a week, and only when there are no holidays in the week, they keep Saturdays for writing judgments. They have their vacations also. I do not think this can possibly interfere with their rights.

**SHRI M. P. BHARGAVA:** May I know, Sir, whether the Supreme Court has advised the High Courts to have uniformity in the number of working days in all the High Courts?

**SHRI GOVIND BALLABH PANT:** I am not in a position to say, and even if I were, I would not like to say as to what has passed between the Supreme Court and the High Courts.

**SHARE OF MONEY REALISED BY PRIZE BONDS SALE BETWEEN CENTRE AND STATES**

\*395. **SHRI P. N. RAJABHOJ:** Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have decided to share the money realised from the sale of Prize Bonds with State Governments; and

(b) if so, what are the details of that decision?

**THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA):** (a) Yes, Sir.

(b) The proceeds of the sale of Prize Bonds in a State are shared equally between the Centre and that State, the share of the State being advanced to it in the form of a loan for a period of 5 years, bearing simple interest at 3-5/8 per cent. per annum.

**श्री पा० ना० राजभोज :** क्या कुछ राज्यों ने इस सिलसिले में रिप्रेजेंट किया है कि प्राइज बांड्स की वजह से स्माल सेविंग्स स्कीम सफर कर रही है ?

**श्रीमती तारकेश्वरी सिन्हा :** नहीं, यह बात नहीं है कि स्माल सेविंग्स स्कीम में प्राइज बांड्स की वजह से कोई दिक्कत मालूम हो रही है ।

**MR. CHAIRMAN:** Question hour is over.

**WRITTEN ANSWERS TO QUESTIONS**

**EXTENSION OF STAY TO AN AMERICAN COUPLE**

\*391. **SHRI P. RAMAMURTI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Mr. Daniel Molina, an American businessman, and his wife were refused extension of their stay in India; and

(b) if so, what were the activities of these persons in India?

**THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT):**

(a) and (b) They have been granted several extensions and have now been allowed to stay on till 31st December, 1960. Their stay is not considered necessary in the interest of this country and they can conveniently return to their own country by that date.